

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 4th day of December 1998.

Original Application no. 1244 of 1997.

Hon'ble Mr. S. Dayal, Administrative Member.

Raja Ram, S/o Late Shri Bhola Nath, r/o 15/122, Sarsaiya Ghat, Kanpur City, Kanpur.

... Applicant.

C/A Shri O.P. Gupta

Versus

1. Chief Post Master, Head Post Office, Kanpur.
2. Post Master General, Kanpur.
3. Union of India through Secretary, Ministry of Communication, Government of India, New Delhi.

.... Respondents.

C/R

ORDER

Hon'ble Mr. S. Dayal, Member-A.

Shri O.P. Gupta, learned counsel for the applicant has argued the case vigouously for admission. After giving due consideration of the strong arguements given by him, I find that the date of birth as recorded in Primary pathshala, ^{the k} Mohan, is basis on which the applicant's date of birth on record seems to have been recorded and the applicant retired. The applicant made representation only on 24.12.96 and his date of superannuation is 31.07.97. Thus this case is not

// 2 //

only badly time barred and also without any basis for consideration of the relief claimed by the applicant. Therefore, this case is dismissed in limine as lacking in merit.



Member-A

/pc/